

In the National Company Law Tribunal, Jaipur

Item No. 211
CP No. 10/59/2017
TA No. 41/2018

UNDER SECTION 58/59 OF COMPANIES ACT, 2013

In the matter of:

Mahesh Kumar Jalan

.....Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd.

.....Respondent

Order delivered on 28.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 03.04.2020.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER